

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 52
ANSWERED ON 03/02/2025**

ENGAGEMENT OF PUBLIC REPRESENTATIVES IN SCM

52. SHRI MANOJ KUMAR JHA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has taken steps to ensure the regular conduct of meetings for the Smart City Advisory Forum (SCAF) in all cities, and the number of meetings held during the last year;
- (b) whether Members of Parliament are actively included in the State-level Smart City Advisory bodies, and if not, the reasons for their exclusion; and
- (c) the measures being taken to improve consultation with MPs in the identification, selection, and implementation of Smart City projects, and the manner in which Government plans to address the delays caused by irregular SCAF meetings?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) to (c) For smooth planning & implementation of Smart Cities Mission (SCM), there is a provision of State Level High Powered Steering Committee (HPSC), chaired by the Chief Secretary. At the City level, there is provision for establishing Smart City Advisory Forum (SCAF) for all 100 cities to advise and enable collaboration among various stakeholders.

Ministry of Housing and Urban Affairs has issued various advisories to the States and Project Implementing Agencies reiterating the importance of consultation process especially the participation of public representatives be scrupulously followed. A total of 1,105 SCAF meetings have been held so far. As on 20.01.2025, 93% of the total projects taken up in the Mission have been completed.
